

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 404 OF 2010

In the matter of the Companies Act (I) of 1956,

And

In the matter of M/s. K. R. Commodities
Exports Pvt. Ltd (In Liqn.)

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Bombay dated 21/11/2018 passed in the Official Liquidator Report No. 241 of 2017 in Company Petition No. 404 of 2010 in the matter of M/s. K. R. Commodities Exports Pvt. Ltd (In Liqn.) offers are invited in sealed cover from the intending purchasers enclosing a Bank Draft / Pay Order in favour of the "Official Liquidator, High Court, Bombay" payable at Mumbai for the purchase of the immovable assets situated at premises known as I - Dot, at Plot No. 13, Survey No. 13, Hissa No. 3/2, Mouje Bhavdhan (Khurd), Tal Mulshi, Dist. Pune in lot wise or composite lot wise.(brief details as below).

The sale will be on "as is where is and whatever there is basis".

| Lot No. | Description of the property | | | Reserve Price | EMD on 25 % Reserve Price | |
|----------------|------------------------------------|---|--|----------------------|----------------------------------|-----|
| 1. | Office No. 1&2 | a | 26'-0" X 5'-9" | 150.50 sq. ft. | NIL | 25% |
| | In 1 st floor, | | | | | |
| | | b | 53'-0 X 54'-3" | 2875.25 sq. ft. | | |
| | | c | Total | 3025.75 sq. ft. | | |
| | | d | Built up Area = Carpet Area x 1.2 3025.75 x 1.2 | 3630.90 sq. ft. | | |
| | | | 12'-9" x 12'-8" | 161.46 sq. | | |

| | | | |
|---|---|---|--------------------|
| | | | ft. |
| | Terrace | Total Built up area Office No.1 & 2 | 3695.48 sq. ft. |
| 2 | Office No. 3&4 in IInd floor | a 26'-0" X 5'-9" | 150.50 sq. ft. |
| | | b 53'-0 X 54'-3" | 2875.25 sq. ft. |
| | c Total | 3025.75 sq. ft. | |
| | d Built up Area = Carpet Area x 1.2 3025.75 x 1.2 | 3630.90 sq. ft. | |
| 3 | Office No. 5&6 in IIIrd floor | a 26'-0" X 5'-9" | 150.50 sq. ft. |
| | | b 53'-0 X 54'-3" | 2875.25 sq. ft. |
| | | c Total | 3025.75 sq. ft. |
| | | d Built up Area = Carpet Area x 1.2 3025.75 x 1.2 | 3630.90 sq. ft. |
| 4 | Office No. 7&8 in IVth floor | a 26'-0" X 5'-9" | 150.50 sq. ft. |
| | | b 53'-0 X 54'-3" | 2875.25 sq. ft. |
| | | c Total | 3025.75 sq. ft. |
| | | d Built up Area = Carpet Area x 1.2 3025.75 x 1.2 | 3630.90 sq. ft. |
| 4 | Office No. 10 in Vth floor | a 27'10" x 39'x1" | 1087.50 sq. ft. |
| | | b Built up Area =Carpet Area x 1.2 | 1305.00 sq. ft |

| | | | | | |
|-----------------|---|---|--------------------|--|--|
| | | | 1087.50 x 1.2 | | |
| Terrace 40% | c | 21'-0" x 14'-6" | 304.75 sq. ft. | | |
| | d | 13'-0" x 20'3" | 263.25 sq ft. | | |
| | e | Total | 568.00 sq. ft. | | |
| Terrace Area | f | 53'-0" x 40'-10" | 2166.60 sq. ft. | | |
| | g | Built up area = Carpet Area x 1.2 2166.60 x 1.2 | 2600.00 sq. ft. | | |
| | | Total Built up Area Office No. 10 | 2572.20 sq. ft. | | |

The Inspection of the above said immovable assets will be provided to the intending purchaser between **11 a.m. and 4 p.m. on 27/11/2018.**

The sealed cover shall be superscribed with the words "offer for purchase the immovable assets of M/s. K. R. Commodities Exports Pvt. Ltd (In Liqn.) ". Such offer should reach the undersigned at 5th Floor, Bank Of India Building, Mahatma Gandhi Road, Fort, Mumbai – 400023 latest by **03/12/2018 upto 04.00 p.m.** All the offers will be opened on **05/12/2018 at 3.00 p.m.** before the Hon'ble Company Judge, High Court, Bombay, when the offeror either by self or through an authorized representative will be permitted to attend and participate in auction sale. The offerors would be given an opportunity to have inter-se bidding among themselves to improve the offers / tenders. The Ex - directors, petitioning creditors may also attend the sale proceedings if they so desire and no separate notice will be issued. No offeror will be allowed to bid in the auction in the name of nominee / nominees.

The sale is subject to the confirmation by the Hon'ble High Court, Bombay. In case of unsuccessful bidders, the Earnest Money Deposit will be refunded without any interest by cheque within a period of one month from the last date of receipt of tenders.

This sale notice would be available on the websites of the Ministry of Corporate Affairs i.e. www.mca.gov.in, on the Website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in and the website of the Official Liquidator i.e. www.officialliquidatormumbai.com

The terms and conditions of sale of the immovable assets can be obtained from the office of the undersigned during office hours on payment of Rs. 200/-.

Dated this 22nd day of November, 2018

Sd/-
**(P.ATCHUTA RAMAIAH)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY
5th Floor, Bank of India Building,
M. G. Road, Fort, Mumbai – 400023
Tel: - 22675008, 22670024.**